

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/214/ (IB)/2017
NAME OF THE PETITIONER(S) : TAMIL NADU MINERALS LTD
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. J. RISHIKESH 9841188677 rishikeshraje@gmail.com	Counsel for Respondent	
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ORDER

Counsel for petitioner called but absent. Counsel for respondent present. As seen in the previous order dated 16.6.2017, the Registry was directed to issue notice to the Secretary, PWD, Govt of Tamil Nadu, for their appearance in person or through a counsel on the next date of hearing. Since there is no representation on their behalf, counsel for respondent is permitted to send private notice to the said authorities for their presence in person or their counsel on the next date of hearing. Put up on **19.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)